

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 21st February, 2023

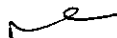
No.HC.VII-17/2023/ 1420 /A. Smti Sukanya Gogoi, Munsiff No.2, Darrang, Mangaldoi, is posted at the same station i.e. Mangaldoi, as Munsiff No.1, vice Shri Pronab Kumar Nath already posted at the same station.

Smti Gogoi will hand over charge of her Court and Office to the District and Sessions Judge, Darrang, Mangaldoi and join her new assignment immediately.

No.HC.VII-17/2023/ 1421 /A. On the recommendation of the Gauhati High Court, the Govt. of Assam is pleased to appoint the following candidates in Grade-III of the Assam Judicial Service, vide Govt. Notification No.E-266614 dated 14.02.2023. They will be on probation for a period of 2 (two) years as per Rules from the date of their joining in their respective posts.

Name of the Officers

1. Smti Puja Sarmah
2. Shri Hriday Jyoti Kashyap
3. Smti Pallavi Joshi
4. Shri Hadi Alam
5. Smti Bristi Rekha Mahanta
6. Smti Khushboo Damani
7. Shri Kaustabh Moni Sarma
8. Shri Debanga Bhusan Goswami
9. Shri Pratik Parashar Sarmah
10. Smti Sukanya Hazarika
11. Shri Anjan Nath
12. Shri Monosijo Bhattacharjee
13. Smti Sangeeta Hazarika
14. Smti Jahnabi Das
15. Smti Amrita Basumatary
16. Shri Aditya Vikram Das
17. Smti Hema Prava Deori
18. Smti Monisha Das
19. Smti Queensmita Saikia
20. Shri Monojyoti Mili
21. Smti Plabita Boro
22. Shri Deepseeng Shyam



No.HC.VII-17/2023/ 1422 /A. On their appointment in Grade-III of the Assam Judicial Service, the High Court has been pleased to post the following Officers at the stations, as shown below against their names:-

| Sl. No. | Name of the newly appointed Officers in Grade-III of the Assam Judicial Service | District | Place of Posting |
|---------|---|--------------------|---|
| 1. | Smti Puja Sarmah | Kamrup (M) | Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati, vice Smti Dimpy Naroh already transferred. |
| 2. | Shri Hriday Jyoti Kashyap | Sonitpur | Judicial Magistrate, 1 st Class, Sonitpur, Tezpur, vice Shri Vishek Bhuyan already posted at the same station. |
| 3. | Smti Pallavi Joshi | Dhemaji | Munsiff No.2, Dhemaji, vice Shri Haidar Ali already posted at the same station |
| 4. | Shri Hadi Alam | Dima Hasao | Judicial Magistrate, 1 st Class, Dima Hasao, Haflong, vice Shri Ali Haydar Khan, who did not join the service. |
| 5. | Smti Bristi Rekha Mahanta | Hojai | Judicial Magistrate, 1 st Class, Hojai, vice Smti Reeti Goswami already transferred. |
| 6. | Smti Khusboo Damani | Karbi Anglong | Munsiff-cum-Judicial Magistrate, 1 st Class, Karbi Anglong, Diphu, vice Smti Ranjumoni Pegu already transferred. |
| 7. | Shri Kaustabh Moni Sarmah | West Karbi Anglong | Munsiff-cum-Judicial Magistrate, 1 st Class, West Karbi Anglong, Hamren, the post being created by the Govt. vide letter No.JDJ.279/2021/43 dated 10.03.2022 |

Ne

| | | | |
|-----|-----------------------------|-------------------------|---|
| 8. | Shri Debanga Bhusan Goswami | Dibrugarh | Judicial Magistrate, 1 st Class, Dibrugarh, vice Smti Zohra Yasmin already transferred. |
| 9. | Shri Pratik Parashar Sarmah | Majuli | Munsiff-cum-Judicial Magistrate, 1 st Class, Majuli, the post being created by the Govt., vide letter No.JDJ.279/2021/43 dated 10.03.2022 |
| 10. | Smti Sukanya Hazarika | Biswanath | Munsiff-cum-Judicial Magistrate, 1 st Class, Biswanath, the post being created by the Govt., vide letter No.JDJ.279/2021/43 dated 10.03.2022 |
| 11. | Shri Anjan Nath | South Salmara-Mankachar | Munsiff, South Salmara, the post being created by the Govt., vide Govt. letter No.JDJ-11016/97/2017-ESTT-JUDI-Judicial /35 dated 12.03.2020 |
| 12. | Shri Monosijo Bhattacharjee | Karimganj | Judicial Magistrate, 1 st Class, Karimganj, vice Smti Ameera Yasmin Majumdar already transferred. |
| 13. | Smti Sangeeta Hazarika | Cachar | Judicial Magistrate, 1 st Class, Cachar, Silchar, vice Shri Nayan Deep Ghosh already transferred. |
| 14. | Smti Jahnabi Das | Darrang | Judicial Magistrate, 1 st Class, Darrang, Mangaldoi, vice Dr. Geetanjali Debi already transferred. |
| 15. | Smti Amrita Basumatary | Baksa | Judicial Magistrate, 1 st Class, Baksa, Mushalpur, vice Smti Pragayashree Chetia already transferred. |

ne

| | | | |
|-----|------------------------|-------------------|---|
| 16. | Shri Aditya Vikram Das | Dima Hasao | Munsiff-cum-Judicial Magistrate, 1 st Class, Dima Hasao, Haflong, vice Shri Muzakkir Ahmed already transferred. |
| 17. | Smti Hema Prava Deori | Cachar | Munsiff No.3, Cachar, Silchar vice Smti Sharmina Khatun Barbhuiya already transferred. |
| 18. | Smti Monisha Das | Lakhimpur | Munsiff-cum-Judicial Magistrate, 1 st Class, Dhakuakhana, vice Smti Junamoni Kalita already transferred. |
| 19. | Smti Queensmita Saikia | Dhemaji | Munsiff-cum-Judicial Magistrate, 1 st Class, Jonai, vice Shri Muzakkir Ahmed already transferred. |
| 20. | Shri Monojyoti Mili | Charaideo, Sonari | Munsiff, Charaideo, Sonari, the post being created by the Govt. vide letter No.JDJ-11016/97/2017-ESTT-JUDI-Judicial /35 dated 12.03.2020. |
| 21. | Smti Plabita Boro | Bajali | Munsiff-cum-Judicial Magistrate, 1 st Class, Bajali, the post being created by the Govt. vide letter No.JDJ.279/2021/43 dated 10.03.2022 |
| 22. | Shri Deepseng Shyam | Darrang | Munsiff No.2, Darrang, Mangaldoi, vice Smti Sukanya Gogoi posted at the same station. |

No.HC.VII-17/2023/ **1423** /A. In exercise of the powers conferred under Sub-Section (1) of Section 11 of the Code of Criminal Procedure, 1973, the High Court is pleased to invest the following Officers with the power of the Judicial Magistrate, 1st



Class to exercise powers in their respective districts from the date of joining at the station:

1. Smti Puja Sarmah
2. Shri Hriday Jyoti Kashyap
3. Smti Pallavi Joshi
4. Shri Hadi Alam
5. Smti Bristi Rekha Mahanta
6. Smti Khushboo Damani
7. Shri Kaustabh Moni Sarma
8. Shri Debanga Bhusan Goswami
9. Shri Pratik Parashar Sarmah
10. Smti Sukanya Hazarika
11. Shri Anjan Nath
12. Shri Monosijo Bhattacharjee
13. Smti Sangeeta Hazarika
14. Smti Jahnabi Das
15. Smti Amrita Basumatary
16. Shri Aditya Vikram Das
17. Smti Hema Prava Deori
18. Smti Monisha Das
19. Smti Queensmita Saikia
20. Shri Monojyoti Mili
21. Smti Plabita Boro
22. Shri Deepseng Shyam

The power is personal to the Officers concerned and may be exercised by them at any station.

No.HC.VII-17/2023/ 1424 /A. In exercise of the power delegated to the High Court under the provision of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (as amended up to date), the High Court is pleased to invest the following Munsiffs with the power to try suits cognizable by such Civil Courts.

1. Smti Pallavi Joshi
2. Smti Khushboo Damani
3. Shri Kaustabh Moni Sarma
4. Shri Pratik Parashar Sarmah
5. Smti Sukanya Hazarika
6. Shri Anjan Nath



7. Smti Hema Prava Deori
8. Smti Monisha Das
9. Smti Queensmita Saikia
10. Shri Monojyoti Mili
11. Smti Plabita Boro
12. Shri Deepseng Shyam

No.HC.VII-17/2023/ 1425 /A. The newly appointed Officers in Grade-III of the Assam Judicial Service are directed to join at their place of postings **on or before 27.02.2023 positively**. They have to submit Medical Fitness Certificate issued by the Competent Authority before the District and Sessions Judge/Chief Judicial Magistrate concerned at the time of joining at the station.

By Order,
Sd/- Romen Baruah,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-17/2023/ 1426 - 1484 /A.

Dated 21.02.2023

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati. He is requested to issue pay slips to all Officers.
3. The District and Sessions Judge, _____
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Nalbari/ Dhubri.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup, Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara/ Kamrup, Amingaon.
13. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati.
14. The Joint Registrar (_____), Gauhati High Court, Guwahati.
15. The Chief Judicial Magistrate, _____
16. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
17. Smti Sukanya Gogoi, Munsiff No.2, Darrang, Mangaldoi.
18. Smti Pujya Sarmah, Murhateteli Near Usha And Aniruddha Apartment, Tezpur , Sonipur Assam 784001.



19. Shri Hriday Jyoti Kashyap, H.No 83, Near Petrol Pump, Rajgarh Main Road, Guwahati, PIN 781003.
20. Smti Pallavi Joshi, House No. 6, Ward No. 6, Near Darpan Beauty Parlour, Red Cross Road, Sibsagar.
21. Shri Hadi Alam, Vill Lakhupara P.O Garubandha, District: Sonitpur, Pin 784506.
22. Smti Bristi Rekha Mahanta, House No 4 B C Bhuyan Lane Opposite CPWD Office Bamunimaidan Guwahati 781021.
23. Smti Khushboo Damani, Aarogyam Mediplus, Near Uday Path, R.G. Baruah Road, Guwahati.
24. Shri Kaustabh Moni Sarma, Nakhola Dry Fish Market Road Nakhola Gaon Jagiroad PS Jagiroad PO Jagiroad Pin 782410 Dist Morigaon.
25. Shri Debanga Bhusan Goswami, House No 630 Mission Patty Ward No 9 P.O & P.S Golaghat Dist Golaghat Pin 785621.
26. Shri Pratik Parashar Sarmah, C/O Rajat Chandra Sarmah, Green Road, New Amolapatty, Golaghat. PIN 785621.
27. Smti Sukanya Hazarika, Rangoli Apartments Flat Number 102 B First Floor Bhajanka Ricemill Complex Christian Basti, Guwahati, 781005.
28. Shri Anjan Nath, Kokrajhar Town, Ward No. 3, Near Loknath Mandir P.O & Dist Kokrajhar Pin 783370.
29. Smti Monosijo Bhattacharjee, Notunpara, Ward no. 6, Hailakandi.
30. Smti Sangeeta Hazarika, Central Gotanagar Q no 207 B Maligaon Opp. Tarun Ram Phukan Hindi High School Guwahati.
31. Smti Jahnabi Das, C/O Sankar Das Abhayapuri Ward No 4 PO Abhayapuri Dist Bongaigaon Pin 783384.
32. Smti Amrita Basumatary, Vill Pub Dudhnoi PO Dudhnoi PS Dudhnoi Dist Goalpara Pin 783124 Assam.
33. Shri Aditya Vikram Das, Nikamul, Mazgaon, Tezpur, Dist: Sonitpur.
34. Smti Hema Prava Deori, Pragjyotish Housing Complex Block B 19, Ghoramara, Bhetapara Guwahati 28.
35. Smti Monisha Das, BVFCL Namrup, Qtr No 554 Iv C, PO: Parbatpur Dist: Dibrugarh Assam, Pin 786623.
36. Smti Queensmita Saikia, East Milan Nagar Ratanpur Godadhar path PO CR building PS: Milan Nagar Pin 786003, District: Dibrugarh, Assam.
37. Shri Monojyoti Mili, Vill Boroguri P.O Rangachahi P.S Garamur Dist: Majuli Pin 785104, Assam.
38. Smti Plabita Boro, H.No 1 Jyoti Path Dhirenpara Guwahati 25, P.O: Dhirenpara, P.S: Fatasil Ambari, Dist: Kamrup Metro.
39. Shri Deepseng Shyam, Chalapother Shyam Gaon PO Chalapother Via Lakwa Dist Charaideo.
40. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
41. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
42. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
43. The Administrative Officer, Judicial Academy, Kamrup, Amingaon. He is requested to place the Notification before Hon'ble Director, Judicial Academy, Kamrup, Amingaon.



44. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
45. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

21/2/2023

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI